## 1508 hrs

Title: Discussion on the Sugarcane Cess(Validation) Repeal Bill, 2001.(Bill passed)

MR. SPEAKER: Now, the House will take up Item No.11.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): Sir, Item No.19 could also be taken up together now.

MR. SPEAKER: No, as per the List of Business, Item No.11 is to be taken up.

उपमोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री शांता कुमार) : अध्यक्ष महोदय, मैं प्रस्ताव करता हुं :

"कि गन्ना उपकर (विधिमान्यकरण) अधिनियम, 1961, का निरसन करने वाले

विधेयक, राज्यसभा द्वारा पारित, पर विचार किया जाये। "

MR. SPEAKER: There are no Members to speak on this Bill. I shall straightaway put the motion to the House.

The question is:

"That the Bill to repeal the Sugarcane Cess (Validation) Act, 1961, as passed by Rajya Sabha, be taken into consideration."

The motion was adopted.

MR. SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That clause 2 stand part of the Bill."

The motion was adopted.

Clause 2 was added to the Bill.

Clause 1, the Enacting Formula and theLong Title were added to the Bill.

श्री शांता कुमार: अध्यक्ष महोदय, मैं प्रस्ताव करता हूं:

"कि विधेयक पारित किया जाये।"

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

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